

ITEM NO.62

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 17992/2025

[Arising out of impugned final judgment and order dated 30-01-2025
in WPTT No. 06/2023 passed by the High Court at Calcutta]

ARTECH INTERNATIONAL PVT. LTD.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 88715/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 88714/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 09-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :Mr. H. D. Thanvi, Adv.
Mr. Nikhil Kumar Singh, Adv.
Mr. Achal Singh Bule, Adv.
Mr. Rishi Matoliya, AOR

For Respondent(s) :Mr. Kunal Mimani, AOR
Mr. Prashant Alai, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Tag with SLP(C)No.7295 of 2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)